

Office of the Director,
West Bengal Judicial Academy,
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Memo No. 338/WBJA/W-04/2020-21

Dated Rajarhat, the 12th of January, 2021

From: Ms. Ananya Bandyopadhyay,
Director,
West Bengal Judicial Academy
Rajarhat, New Town, Kolkata- 700 160

To: The District Judge,
Howrah

Sub.- Colloquium to be held on 17.01.2021 at WBJA

Sir,

A Physical Colloquium on “Law Governing Grant of Interim Order in Suits, Writ Applications and Intellectual Property Matters” shall be held on **17.01.2021 from 11.00 a.m. till 01.00 p.m.** at the West Bengal Judicial Academy, in view of the direction of the Hon’ble Committee for West Bengal Judicial Academy.

Your good self is therefore requested to physically participate in the aforesaid Colloquium and to inform the following Judicial Officers under your good self’s Judgeship to physically attend the said Colloquium on 17.01.2021, from 11.00 a.m. to 01.00 p.m. at the West Bengal Judicial Academy, as suggested by your good self:

Sl. No.	Name of Officers	Place of Posting
1	Smt. Anita Mathur	Addl. District & Sessions Judge, 5 th Court, Howrah
2	Smt. Sarbani Mallick Chattopadhyay	Addl. District & Sessions Judge, 1 st Court, Howrah
3	Sri Mihir Kumar Mondal	Addl. District & Sessions Judge, 4 th Court, Howrah
4	Sri Arun Rai	Addl. District & Sessions Judge, 2 nd Court, Howrah

Your good self is further requested to inform **all the other Judicial Officers under your good self’s jurisdiction to virtually attend the Colloquium through YouTube on the aforesaid date, for which link will be provided prior to the programme,** to be communicated by your goodself to all the Judicial Officers within your jurisdiction and oblige.

Yours sincerely,

Ananya Bandyopadhyay
(Ananya Bandyopadhyay),
Director, WBJA 12.1.21